



2026:DHC:7935



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010335022024

+ **O.M.P.(I) (COMM.) 174/2024**

AL MOHTAHIDA EDUCCATION GROUP FZ-LLC

.....Petitioner

Through: **Mr. Rakesh Malhotra and Mr.
Gayatri Bhatia, Advs.**

versus

M/S LAUNCHMYCAREER PVT. LTD & ORS.

.....Respondents

Through:

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

16.09.2026

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1. At the outset, learned Counsel appearing for the Petitioner seeks leave to withdraw the present petition with liberty to file again as and when situation arise.

2. Leave and liberty as aforesaid is granted.

3. The present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

SEPTEMBER 16, 2026/at